

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (SE), SAKET  
COURTS, NEW DELHI**

ORDER No. 104 Dated 25/06/22

The following Judicial Officers of South-East District are hereby detained during Summer Vacation 2022 for the purpose of duties mentioned against their name:-

Name of Judicial Officer	Detention Period	Work assigned
Ms. Shriya Agrawal JSCC-cum-ASCJ-cum-GJ	27.06.2022 to 30.06.2022.	To Supervise the work of Copying Agency of South-East District.
Sh. Aviral Shukla, Civil Judge - 2	15.06.2022 to 18.06.2022.	To Supervise the work of Record Room Criminal of South-East District.
Ms. Chitranshi Arora, Civil Judge - 02	22.06.2022 to 25.06.2022	To Supervise the work of Record Room Civil of South-East District

The Judicial Officers so detained shall be assisted by their own court staff on the dates they perform duty.

(SANJAY GARG - I)  
PRINCIPAL DISTRICT & SESSIONS JUDGE (S E)  
SAKET COURTS COMPLEX, NEW DELHI

No. Judl. Vacation./F.83/South-East/Saket/2022-10679-10726 Dated, New Delhi: 30/06/2022

Copy forwarded for information and necessary action to :

1. The Registrar General, High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (H.Q.), Delhi Tis Hazari Courts, Delhi
3. The District & Sessions Judges, South, North-West, South-West, East, Shahadara New Delhi, North, West and North-East Districts, THC, Patiala House, Saket, Karkardooma, Rohini & Dwarka Courts, Delhi/New Delhi.
4. The Officer Incharge, Administration Branch, Copying Agency, and Record Room, South East District, Saket Courts, New Delhi.
5. The Officer Incharge, Pool Car Section, Saket Courts, New Delhi, with request to provide the pool car facility to the Judicial Officer if he requests for the same and is availing such facility.
6. The Administrative Civil Judge, South East District, Saket Courts Complex, New Delhi.
7. The Judicial Officer concerned.
8. The AAO, Accounts Branch, South East District, Saket Courts, New Delhi.
9. The PS Office of Principal District Judge, South East District, Saket Courts, New Delhi.
10. The Reader to Principal District & Sessions Judge, South East District, Saket Courts, New Delhi.
11. The Incharge, Facilitation Centre, South East District, Saket Courts, New Delhi.
12. The Website Committee, English / Hindi, Tis Hazari Court, Delhi.
13. The Secretary, Bar Association, Saket Courts, New Delhi
14. The Branch Incharge, R&I Branch for uploading on LAYERS.

PRINCIPAL DISTRICT & SESSIONS JUDGE (S E)  
SAKET COURTS COMPLEX, NEW DELHI